

the House.

(d) No, Sir.

(e) Does not arise.

#### **Shortage of Rifampicin**

918. DR. G. VIJAYA RAMA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether Rifampicin is in short supply which is seriously affecting TB and leprosy patients especially the weaker sections of society;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by Government to ensure its smooth supplies?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c). Reports of alleged non availability of Rifampicin bulk drugs have been received from some of the formulators. M/s IDPL have been alerted to maintain adequate stocks of Rifampicin to meet the short supplies, if any. Representations for increase in the present sale price of Rs. 2,500/- per kg. are under consideration but a final decision has not yet been taken.

#### **U.G.C. Pay Scales for NISIET, Hyderabad**

919. SHRI G. BHOOPATHY:  
SHRI MANIK REDDY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Institute of Small Industry Extension and Training (NISIET), Hyderabad does not follow the usual UGC pay scales for its faculty at par with other National Institutes;

(b) whether any representation has been received from its faculty members for revision of pay scales and other conditions of service including age of retirement on the pattern followed by other National Institutes; and

(c) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) National Institute of Small Industry Extension & Training (NISIET) is an autonomous society under Ministry of Industry and follow Government of India pay scales instead of UGC's pay scales. The recommendations of the Fourth Pay Commission have been adopted by the Institute both for the faculty as well as the non-technical staff w.e.f. 1.1.86.

(b) and (c). Some employees have filed a case before the Hon'ble High Court of Andhra Pradesh for implementation of higher pay scales at par with National Institute for Entrepreneurship and Small Business Development (NIESBUD). The case is subjudice.

#### **Central Production Centre of Doordarshan at Delhi**

920. SHRI G. BHOOPATHY:  
SHRI MANIK REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the main features of the newly set up Central Production Centre of Doordarshan at Delhi and the additional facilities available with this centre;

(b) the expenditure incurred on its establishment; and

(c) the details of production, studio etc. facilities available at Doordarshan Kendra, Hyderabad?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF IN- FORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) The Central Production Centre of Doordarshan at Delhi, being free from the day-to-day requirements of transmission of programmes, unlike a regular programme originating Kendra, is able to devote un-interrupted attention to the production of high quality programmes. The Centre has two large studios (each with a floor area of about 400 square metres) equipped with state-of-the-art, four comput- erised cameras and the computer controlled lighting system with associated production facilities including digital paint box, digital video effects generator, digital library, high quality recording machines, film scanners and computerised editing system for post- production work. High quality equipment for field use has also been provided to the Centre.

(b) The Centre has been set up at an estimated cost of Rs. 49.36 crores.

(c) Doordarshan Kendra at Hyderabad commissioned in November, 1988 com- prises a large studio having a floor area of about 350 square metres equipped with four professional grade colour cameras and associated production facilities like high quality recording machines, film scanners etc. A continuity Study equipped with mod- ern facilities has also been envisaged for transmission purposes. Besides, a Colour O.B. Van and an E.F.P. Van have been provided at the Kendra for production of field based programmes. Computerised post- production facilities are also envisaged to be provided at the Kendra as part of the VII Plan Scheme. These facilities are comparable with those provided at State Capital Studio Centres.

### Revamping of Public Sector Undertak- ings Incurring Losses

921. PROF. RAMKRISHNA MORE: SHRI BANWARI LAL PURO- HIT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a pro- posal to revamp the central public sector undertakings which are continuously incur- ring losses;

(b) the details of the central public sec- tor undertakings incurring losses; and

(c) the steps Government propose to take to make them profitable one?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Revamping of Central Public Sector Undertakings is a continuous process and enterprise-specific steps are taken to improve the performance of loss making enterprises.

(b) The details of the loss making Cen- tral Public Sector Undertakings (PSUs) dur- ing 1987-88 are given at page 57 of Volume- 1 of the Public Enterprises Survey 1987-88 placed on the Table of both the Houses of Parliament on 27.2.1989.

(c) The steps taken by the Government for improving the performance of the PSUs are given at page 174 of the Public Enter- prises Survey mentioned above at (b).

### Losses in State Electricity Boards

922. PROF. RAMKRISHNA MORE: SHRI BANWARI LAL PURO- HIT:

Will the Minister of ENERGY be pleased to state: